

**HIGH COURT OF SIKKIM
GANGTOK**

NOTIFICATION


No.: 17/Confdl./HCS

Dated.: 09.11.2020

In view of Notification No. 74/Home/2020 dated 08.11.2020 issued by the Home Department, Government of Sikkim and in partial modification of Notification No. 69/Confdl./HCS dated 18.11.2019 and Notification No. 70/Confdl./HCS dated 18.11.2019 issued by the High Court of Sikkim, it is hereby notified that the High Court of Sikkim and all the Subordinate Courts of Sikkim shall remain closed on 10.11.2020 i.e the day of the funeral of Late Sanchaman Limboo, former Chief Minister of Sikkim, who passed away on 08.11.2020.

In lieu thereof, 14.11.2020 is declared as Court working day for the High Court of Sikkim. The cases listed on 10.11.2020 will be listed on another date, to be notified by the Registry.

By Order,


09.11.2020

REGISTRAR GENERAL

Memo No. V (41)Confdl./HCS/2661-724

Dated.: 09.11.2020.

Copy to:

1. The Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim for his Lordship's kind information.
2. The Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim for her Ladyship's kind information.
3. The PS to Hon'ble Judge, High Court of Sikkim for his Lordship's kind information.
4. The Additional Chief Secretary-cum-Principal Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
5. The Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
6. The Advocate General, Government of Sikkim, Gangtok.
7. The Secretary General, Supreme Court of India, New Delhi.
8. The Secretary to the Government of India, Ministry of Home Affairs, New Delhi.
9. The Registrar General, High Court of
10. The Additional Advocate General, Government of Sikkim, Gangtok.

11. The Chief Secretary, Government of Sikkim, Gangtok.
12. The President, Bar Association of India, New Delhi.
13. The District & Sessions Judge (West) at Gyalshing.
14. The District & Sessions Judge (North) at Mangan.
15. The District & Sessions Judge (East) at Gangtok.
16. The Legal Remembrancer-cum-Law, Legal, Legislative & Parliamentary Affairs Department, Government of Sikkim, Gangtok.
17. The District & Sessions Judge (Spl.Div-I) at Gangtok.
18. The District & Sessions Judge (South) at Namchi.
19. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
20. The Director, Sikkim Judicial Academy, Sokeythang, East Sikkim & District & Sessions Judge (Spl.Div.-II) I/C at Gangtok.
21. The Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
22. The Chief Judicial Magistrate-cum-Civil Judge (West) at Gyalshing.
23. The Chief Judicial Magistrate-cum-Civil Judge (East) at Gangtok & Chief Judicial Magistrate-cum-Civil Judge (North) I/C at Mangan.
24. The Chief Judicial Magistrate-cum-Civil Judge (South) at Namchi.
25. The Sr. Civil Judge-cum- Judicial Magistrate (East) at Gangtok & Civil Judge-cum-Judicial Magistrate, Rangpo and Rongli Sub-Division East Sikkim.
26. The Sr. Civil Judge-cum-Judicial Magistrate (South) at Namchi and Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, South Sikkim.
27. The Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
28. The Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division West Sikkim and Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division South Sikkim.
29. The Civil Judge-cum-Judicial Magistrate (North) at Mangan & Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division I/C, North Sikkim and stationed at Gangtok.
30. The President, Bar Association of Sikkim, Gangtok.
31. The President, Namchi Bar Association, South Sikkim.
32. The District Magistrate (East) at Gangtok.
33. The District Magistrate (West) at Gyalshing.
34. The District Magistrate (North) at Mangan.
35. The District Magistrate (South) at Namchi.
36. The Additional Secretary, Home Department for publication the same in the Government Gazette.
37. All the Section In-charge, High Court of Sikkim, Gangtok.
38. The Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim.
39. Notice Board
40. Guard file and
41. File.


9.11.2020
REGISTRAR